

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.156 of 2016 (SZ)

Applicant/s

1. Human Rights & Consumer Protection Cell Trust rep. by its Chairman Thakur Rajkumar Singh, Hyderabad
2. Mardi Rajitha
3. Surla Rajeshwari
4. Madireddi Saroja

Hyderabad

Respondents

1. The State of Telangana rep. by Chief Secretary, Hyderabad
2. The Metropolitan Commissioner, Hyderabad Metropolitan Authority
3. Lake Protection Committee
4. The Member Secretary Telangana Pollution Control Board Hyderabad
5. The District Collector, Medak Dist
6. The Tahsildar, Patancheru Mandal
7. The Executive Engineer, Irrigation & CAD Dept, Sangareddy , Medak Dt
8. The Executive Engineer Irrigation & AD Dept, Ranigunj
9. The Director General, Telangana Special Protection Force,
10. The Member Secretary, Telangana Bio Diversity Board, Hyderabad
11. The Commissioner, Greater Hyderabad Municipal Corpn
12. The Executive Officer, Ameenpur Gram Panchayat
13. Kolluri Mallesh
14. Boini Balaraj
15. A. Kavitha
16. Md. Asif
17. Anwarunisa
18. T. Pandu Rajga Reddy
19. Edla Ramesh
20. Nandaram Lalitha
21. K. Sridhar
22. H.K. Purna Chandar Rao
23. P. Anjaneyulu

Counsel appearing for applicant

Mr.Thakur Rajkumar Singh
Party – in – person

Counsel appearing for respondents

Mrs.Yasmeen Ali for R1, R5 to R10
Mr.Stanley Hebzon Singh for R15
Mr. T.Sai Krishnan for R2, to R4
D.Sreenivasan for R11

M/s.N.Purushothaman for R12
M/s.Boini Balaji for R14
Party in Person
M/s.Anwarunissa for R17
Party in person
Mr.T.Pandu Ranga Reddy for R18
Party in person
Mrs.Edla Ramesh for R19
Party in person
M/s.Nandaram Lalitha for R20
Party in person
M/s.Kolluri Mahesh for R13
Party in person
Mr.Md.Asif for R16, Party in person

Note of the Registry	Orders of the Tribunal
Item No. 7	<p data-bbox="410 889 721 924">Date: 10th July, 2017</p> <p data-bbox="410 970 1382 1516">The learned counsel appearing for the respondent Nos.2, 3 and 4 have filed inspection report along with details regarding encroachment. However, map has not been filed and the learned counsel undertakes to file the same on the next date of hearing. The Executive Engineer (Irrigation), C.A.Department viz., 8th respondent was directed in our earlier order to complete the process of FTL and file a Status Report containing the map relating to the water bodies.</p> <p data-bbox="410 1583 1382 1838">The learned counsel appearing for the 8th respondent submits that such inspection has already been completed and the Survey Report will be completed and file a report on the next date of hearing.</p> <p data-bbox="410 1905 1382 2013">The other respondents shall file their report within two weeks from today after serving copy to the learned counsel appearing for</p>

the applicant who shall be entitled to file rejoinder within two weeks thereafter.

Post this application on 16.08.2017.

....., JM
(Justice Dr. P. Jyothimani)

.....EM
(Shri P.S. Rao)

